

**JOINT COMMITTEE REPORT AS PER THE ORDER OF THE HON'BLE NGT DATED
27/1/2025 IN I.A. NO.07/2025(WZ) IN ORIGINAL APPLICATION NO.134/2024(WZ)
EARLIER ORIGINAL APPLICATION NO.571/2024(PB).**

Background:-

Hon'ble NGT Order Dated 27/01/2025 in I.A. No.07/2025(WZ) In Original Application No.134/2024(WZ) and Earlier Original Application No.571/2024(PB) regarding News item titled "Hadapsar residents demand action Against open garbage burning" appearing in the Hindustan times dated 14.04.2024.

At the time of hearing dtd. 27/1/2025- Hon'ble NGT has directed that:- *"In order to ascertain as to whether the steps, which have been disclosed to have been taken by respondent No.3- PCB, have actually been taken or not, we deem it appropriate to constitute a Committee comprising one Member each of Maharashtra Pollution Control Board (MPCB) as well as Pune Municipal Corporation (PMC) to verify the said fact after visiting the site in question and submit its report within three weeks before this Tribunal".*

Accordingly in compliance with the Hon'ble NGT order the joint Inspection has been carried out by Officials of Solid Waste Department, Pune Municipal Corporation & Officials of Maharashtra Pollution Control Board on 14.02.2025 at 11:00 AM to the Solid Waste processing facility trenching ground, at Hadapsar, Pune. The following officials were present during joint inspection: -

Maharashtra Pollution Control Board Officials –

1. Sub-Regional Officer, MPC Board, Pune-1.
2. Field Officer, MPCB, Pune-1.

Pune Municipal Corporation Officials –

1. Deputy Engineer, SWM PMC.
2. JE, SWM PMC.
3. JE, SWM PMC.

The Officials of the Pune Cantonment Board were present at site & shown the activities, progress related to the Solid Waste Management at trenching ground, Hadapsar, Pune.

Pune Cantonment Board Officials –

1. CHS, PCB.
2. HS, PCB.
3. Assistant Executive Engineer.

At the time of the joint visit the following points observed:-

1) RDF and Compost plant of 150 TPD:-

At the time of visit it is stated that, about 100 TPD MSW received from PMC area & 50 TPD MSW received from PCB area. Land is provided by PCB & the cost towards installation of plant & Machinery is incurred by the PMC. The tipping fee towards the MSW processing is incurred by PMC & PCB of the respective waste.

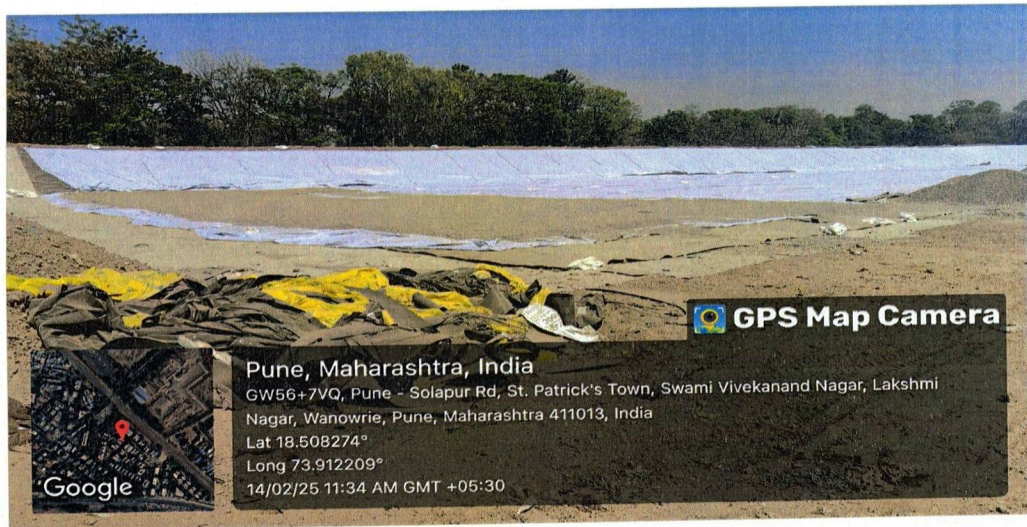
Door to Door MSW is collected & transported to the dumping ground. The MSW has taken on weigh bridge for the exact quantity & there after putting to feeder there after the MSW is being separated in the various parts, i.e. recycled material collected separately, wet MSW is further crushed in to small particles & further forwarded to composting. The dry waste is also, crushed into the small particle & lastly RDF has been generated. The RDF material has further been forwarded to the cement factories as per their requirement. The compost has been screened and send to the farmers. At the time of visit MSW plant found in operational.



2) CONSTRUCTION OF SANITARY LANDFILL:-

At the time of joint visit, it is observed that- PCB has provided 8 Acres of area for land fill for which the construction cost has incurred by the PMC. The Operation & maintenance towards the Sanitary Land Fill (SLF) is incurred by PMC & PCB of the respective reject.

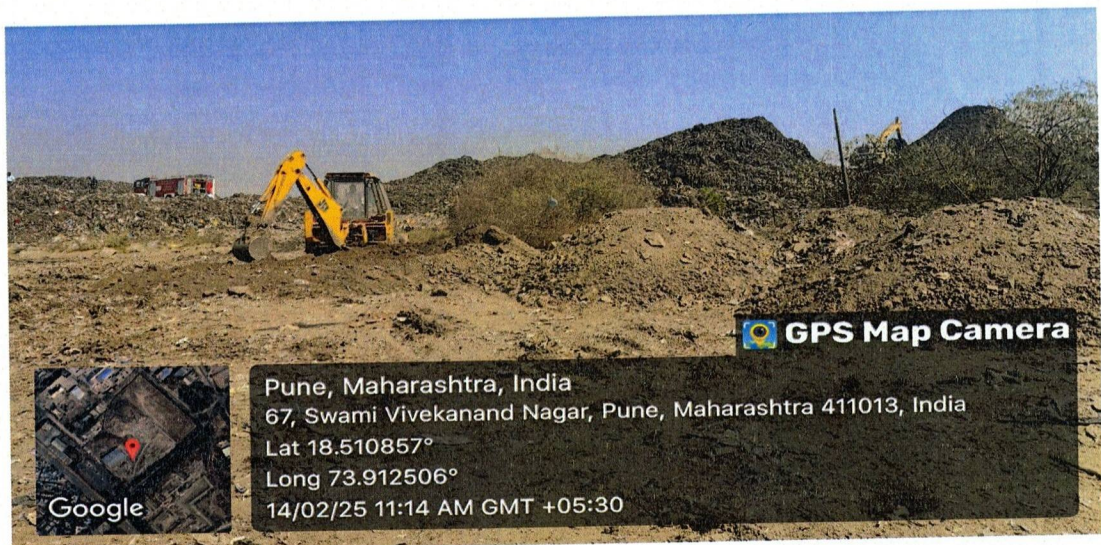
During the visit construction of SLF on 4 acres land out of 8 acres has been found completed & found operational. Total quantity of reject to be accumulated in the SLF is about 1.5 lakh to 2.0 lakh cubic meter. In the remaining areas of 4 acres construction for SLF i.e. excavation found completed & laying of HDPE liners is in progress. Civil construction of leachate collection tank found in progress.



3) Bio mining of legacy waste:-

At the time of joint visit it is observed that, PCB has undertaken the project for land reclamation through bio-mining of the existing legacy waste which has been accumulated at the site which is very old.

The PCB has completed the quantity around 60,000 cu mtr. in Phase 1. As regards Phase 2 the quantity around 35000 cu mtr. is in progress and the same is likely to be completed on or before 30.4.2025 as stated by PCB authority. The vendor appointed by PCB Pune has provided machinery i.e. feeder & belt conveyor for the biomining. The legacy waste taken with the help of JCB to the feeder & through belt conveyor the biosoil & dry waste has been separated & collected. Further, the dry waste directly send to the cement factories and the bio-soil is being used by farmers.





- 4) At the time of visit it is observed that - PCB has installed 06 Nos. of CCTV cameras at the site of the dumping ground near the weigh bridge in multi directions in order to monitor the incidence of fire. During joint visit Cameras are found functional.



- 5) PCB Pune has provided one fire Engine and the water tank lorry exclusively at the dumping ground site to avoid the incidence of fire.



- 6) PCB has provided the masonry tank with full water at the site for the fire fighting in case fire occurs



- 7) PCB has made provision for staking of earth soil to block the oxygen at the site to immediately take action on occurrence of fire.
- 8) At the time of visit, spraying of Lemox to the fresh waste observed to prevent foul odor & mosquito menace.



- 9) During visit representative from PCB stated that, they have proposed to provide fogger which is under consideration.

Conclusion:

The Hadapsar waste facility is operational with ongoing landfill development, bio-mining, and fire prevention measures, PCB is improving on same.

Recommendations:

Complete pending SLF work, and also enhance fire safety.

Official Designation	Signature
Sub Regional Officer, MPC Board, Pune-1	
Field Officer, MPC Board, Pune-1.	
Deputy Engineer, SWM PMC	
Junior Engineer, SWM PMC	
Junior Engineer, SWM PMC	